

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA

UNSTARRED QUESTION NO. 89

ANSWERED ON 03/02/2025

DELAY IN GIRI POTABLE WATER SCHEME

89. SHRI MOHAMMED NADIMUL HAQUE:

Will the Minister of JAL SHAKTI be pleased to state:

(a) the details of funds provided under the Jal Jeevan Mission (JJM) and the National Bank for Agriculture and Rural Development (NABARD) for the Giri Potable Water project, including disbursed and pending amounts, and the allocation timeline; and

(b) whether Government has conducted an impact assessment of the delay on the population of 45,458 expected to benefit from the scheme, and the measures planned to mitigate such impacts?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI

(SHRI V. SOMANNA)

(a) : Since August, 2019, Government of India is implementing Jal Jeevan Mission (JJM) in partnership with States to make provision of potable tap water supply in adequate quantity, of prescribed quality and on regular & long-term basis to every rural household in the country. Water, being a state subject, the primary responsibility for planning and implementing piped water supply schemes to provide tap water to their households, lies with the respective State/UT. The Govt. of India only provides technical and financial support.

The project wise allocation/ release of funds is done by the States/ UTs. As informed by State Government, the detail of fund provided for 'Giri Potable Water Supply Project' under JJM and National Bank for Agriculture and Rural Development (NABARD) is as below:-

Programme/Head	Funds provided (Rs. in crore)	Funds disbursed & expenditure (Rs. in crore)	Pending amount (Rs. in crore)
JJM	74.74	74.74	Nil
NABARD	47.51	32.02	15.49
Total	122.25	106.76	15.49

(b) Project specific assessment of impact has not been carried out by Govt. of India. As per information provided by the State Government, the delay in completion of the project is due to land acquisition for the infrastructure of the project to be created at 2nd stage, disputes and court cases and stay thereof by Hon'ble High Court of Himanchal Pradesh in laying gravity main from Oriya to Pathiya and pending permission for laying of rising main of 2nd stage in a stretch of about 900 m through defence land near Oriya (Dagshai).
